NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

NAME OF THE PETITIONER(S)

: TCA/176/CAA/2017

: IMPERIAL CONSUTANTS & SECURI PVT LTD

UNDER SECTION

PETITION NUMBER

: 230

S.No. Name (in Capital)

Represented by

PAWAN JHABAISH for Applicant Company.

1. P. Theball.

ORDER

Counsel for the applicant present and prayed time for making submissions in regard to the consent affidavits of the unsecured creditors of the Transferee company. Time extended at request. Put up on 06.11.2017 at 10.30 A.M.

> −S∂ ~ K Anantha Padmanabha Swamy Member (Judicial)

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